

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 136

**TP 39-A/2016(CA 136 of 2013) with TP 39-B/2016(CA 170 of 2013) with TP 39-C/2016  
CA 240 of 2013 with TP 39-D/2016(CA 269 of 2013) with TP 39 of 2016(CP 43 of  
2013)**

**Order under Section 397-398**

**IN THE MATTER OF:**

Kirshna Gopal Mor & Ors

.....Applicant

V/s

Siddharth Polytex Pvt Ltd & Ors

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : PCS, Mr. Dhiren Dave.

For the Objector : PCS, Mr. S.K. Jain.

**ORDER**

Since, this matter is connected with Co. Appeal 139 of 2020, both the matter shall be heard together.

We direct the parties to file written notes of submission not more than 5 pages and upload the same/pleadings on E-portal within two weeks.

The matter stands adjourned to 26.10.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)